

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
**LOK SABHA**  
**UNSTARRED QUESTION NO.1930**  
TO BE ANSWERED ON 14.03.2017

Treatment of Waste

1930. SHRI CHANDU LAL SAHU:  
SHRI OM BIRLA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware of the fact that majority of the industrial plants are using outdated technologies and makeshift facilities devoid of any provision of treating their wastes;
- (b) if so, the details thereof and the remedial measures taken thereon; and
- (c) the names of cities identified as the worst in terms of air and water pollution in the country, State-wise including Chhattisgarh and Rajasthan?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ANIL MADHAV DAVE)

- (a)&(b) State Pollution Control Board (SPCB)/ Pollution Control Committee (PCC) monitor adherence to the emission and effluent standards for industries and authorisation for disposal of waste and monitor their compliances, as applicable. The industry may select a particular technology or, combination of technologies to comply with prescribed standards.
- (C) Central Pollution Control Board (CPCB) has categorized a few cities in some States including Rajasthan and Chhattisgarh as per Air Quality Index, 2016. The CPCB has also identified polluted river stretches in some States.

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